## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 72/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: M/s. Splendor Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

CA Parog S. Prabhudosa

P.C. Roblinderas

## **ORDER**

## TCP No.72/74(2)/NCLT/MB/MAH/2015

- 1. The Learned Representative of the Petitioner is present.
- After discussion he is directed to file the status of the depositors visà-vis the Petitioner Company. He is also directed to place on record the date since when the amounts in question are outstanding.
- 3. The next date granted is 16.03.2017.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

20th February, 2017.